

for the services of apart of the financial year 1996-97, be taken into consideration."

*The motion was adopted.*

MR. SPEAKER : The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That Clauses 2 to 4 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 4 were added to the Bill.*

MR. SPEAKER : The question is :

"That the Schedule, clause I, The Enacting formula and the long title stand part of the Bill."

*The motion was adopted.*

*The Schedule Clause 1, the Enacting Formula and the long title were added to the Bill*

SHRI MANMOHAN SINGH : I beg to move :

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed."

*The motion was adopted.*

21.17 hrs.

THE APPROPRIATION BILL, 1996\*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96."

*The motion was adopted.*

SHRI M.V. CHANDRASHEKHARA MURTHY : Sir, I introduce the Bill.\*\*

MR. SPEAKER : The minister may move the motion for consideration.

SHRI M.V. CHANDRASHEKHARA MURTHY : Sir, I beg to move :\*\*

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96, be taken into consideration."

MR. SPEAKER : the question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96, be taken into consideration."

*The motion was adopted.*

MR. SPEAKER : The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That Clauses 2 and 3 stand part of the Bill "

*The motion was adopted.*

Clauses 2 and 3 were added to the Bill.

MR. SPEAKER : The question is :

"That the Schedule, clause 1, the enacting formula and the long title Stand part of the Bill."

*The motion was adopted.*

*The Schedule, Clause 1, the Enacting Formula and the long title were added to the Bill*

SHRI M.V. CHANDRASHEKHARA MURTHY . I beg to move:

"That the Bill be passed."

MR. SPEAKER : The question is

"That the Bill the passed."

*The motion was adopted.*

21.19 hrs

THE FINANCE BILL, 1996

[English]

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH) : Sir, I beg to move :\*\*

"That the Bill to continue the existing rates of income-tax for the financial year 1996-97, be taken into consideration."

MR. SPEAKER : The question is :

"That the Bill to continue the existing rates of income-tax for the financial year 1996-97, be taken into consideration."

*The motion was adopted.*

\* Published in the Gazette of India, Extraordinary, Part II, Section-2, Dated 11-3-96.

\*\* Introduced Moved with the recommendation of the President.

\*\* Moved with the recommendation of the President.